

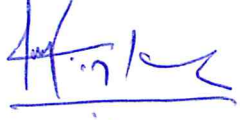

**NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/07/2017 AT 10.30 AM**

**PRESENT: SHRI. ANANTHA PADMANABHA SWAMY – MEMBER - JUDICIAL**

**APPLICATION NUMBER :**  
**PETITION NUMBER : TCP/418/ (IB)/2017**  
**NAME OF THE PETITIONER(S) : ELECTROMECH MATERIAL HANDLING SYSTEM  
INDIA PVT LTD**  
**NAME OF THE RESPONDENT(S) : SHRIRAM EPC LTD**  
**UNDER SECTION : 433 ( e)(f)**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1.	N.P. VIJAY KUMAR R. PRADEEP P. RAJATH	Counsel for Petitioner nprajaycs @ gmail.com 9790911370	
2.	VISHNU MOHAN vishnu @ parasaras.com 9381353434	Counsel for Respondent	

**ORDER**

Counsel representing both the parties are present. Counsel for petitioner submitted that he has filed the affidavit and bank statement as required u/s 9(3)(b)&(c) of I&B Code, 2016 and furnished copy of the same to the other side. Counsel for respondent prayed time for filing counter and their submission. Time enlarged at request. Put up on **21.07.2017 at 10.30 A.M.**

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)